

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 97/(MAH)/2013
CA No.

CORAM:

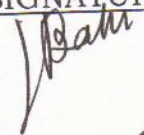
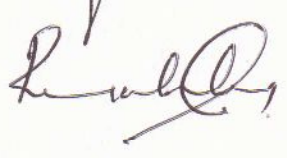


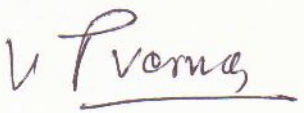
Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2016

NAME OF THE PARTIES: Mr. Prabhakar Balwant Amolik
V/s.
M/s. The Bombay Diocesan Trust Association P. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	James Baker	Respondent No 7	
2	Kajal Kishore Adv. Motandas	Respondent No. 12	
3	Adv. Daljeet Singh Bhedia	for Respondent Nos. 10 & 11	
4	M. S. Bhardwaj adv. V. P. VERMA	Adv. for Petitioners	 

Order

C.P No. 97/397-398/NCLT/MB/MAH/2013

- Both the parties are present.
- The Respondent No. 12 Counsel requested time on the ground that they have been engaged in this matter only two days before this hearing

mks

3. At request of the Respondent Counsel, list this matter on 21.09.2016.

sd/-

M. K. SHRAWAT
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 30th August, 2016.